

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 3559
TO BE ANSWERED ON 16.03.2018

Encroachment of Forest Land

3559. SHRI BHAGWANTH KHUBA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether forest land in the country has been encroached for mining activities leading to the displacement of inhabitants and its cascading effect on the depletion of rainfall and environment pollution;
- (b) if so, the details thereof; and
- (c) the corrective measures taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) to (c) The forest area diverted for mining and allied activities in various States is annexed.

The following corrective measures taken by the Government are:

- (i) The prior approval for diversion of forest land has been granted by the Ministry under section 2(ii) of the forest (Conservation) Act, 1980.
- (ii) The Mining is done only after getting the Environment Clearances under Environment Protection Act, Water (prevention and control of pollution) Act, 1974 & Air (prevention and control of pollution) Act, 1981.
- (iii) There is no conclusive evidence in the knowledge of Ministry that the mining has cascading impact on depletion of rainfall and environmental pollution.
- (iv) Compensatory afforestation for the forest land diverted is undertaken by the State Government on non-forest and degraded forest land along with soil & moisture conservation, catchment treatment etc. to offset the loss due to diversion of forest mining.

ANNEXURE

**ANNEXURE REFERRED TO IN REPLY OF PART (a) & (b) OF THE LOK SABHA
UNSTARRED QUESTION No. 3559 DUE FOR 16.03.2018 REGARDING
ENCROACHMENT OF FOREST LAND ASKED BY SHRI BHAGWANTH KHUBA**

CATEGORY : MINING		DURING THE PERIOD : 01/01/2015 TO 31/12/2017	
S. NO.	STATE / UT	APPROVED	
		NO. OF CASES	TOTAL LAND DIVERTED (HA.)
1	ANDHRA PRADESH	7	1241.69
2	CHHATTISGARH	11	1689.65
3	GOA	1	17.31
4	HIMACHAL PRADESH	1	84.36
5	JHARKHAND	4	314.16
6	KARNATAKA	4	147.65
7	MADHYA PRADESH	11	773.26
8	MAHARASHTRA	6	482.00
9	MEGHALAYA	2	142.93
10	ORISSA	18	2270.61
11	RAJASTHAN	1	114.94
12	TELANGANA	6	1930.34
13	UTTARAKHAND	1	35.36
14	WEST BENGAL	4	257.95
TOTAL		77	9502.20
